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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

J.A. No. 264/95

Date of decision 13.10.1995.

Shri N.V. Krishnan, Acting Chairman
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Dr. G.D. Sootha,
Advisor, Ministry of Non-Conventional
Energy Sources (Under Suspension)
14, CGO Complex, Lodi Road,
New Delhi
resident of 21/105, Lodi Road,
New Delhi.3

... Applicant

(By Advocate Shri K.N. Bahuguna)

Vs.

1. Union of India through the Secy.
Ministry of Non-Conventional Energy,
Sources,
14, CGO Complex, Lodi Road, New Delhi.

2. Shri U.N. Panjwani,
Joint Secretary
Ministry of Non-Conventional Energy Sources,
14, CGO Complex, Lodi Road, New Delhi.

(By Advocate Shri S.K. Sinha, proxy ... Respondents
counsel for Shri Jag Singh)

ORDER (ORAL)

(Hon'ble Shri N.V. Krishnan, Acting Chairman)

On 8-2-1995 when the matter came up it was
mentioned by the counsel that various FIRs have been filed
against the applicant alleging criminal charges but no
trial has yet commenced. Suspension is contemplated against
the applicant without initiating D.E. On 23-9-95 when the
respondents filed reply, the applicant was represented by
proxy counsel. It was stated that the grievance of the applicant
is that though suspension has been ordered in Aug., 1994
nothing has been heard thereafter. Learned counsel for
the respondents states that D.E. has already been started
in November, 1994 i.e. very soon after the applicant was
suspended. The DE is still pending. Prayers in the OA are that

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the suspension order should be quashed or any other suitable order be passed.

2. We have heard the learned counsel for the parties. In view of the fact that a regular D.E. has ^{DA} already been started the prayer made, in the /has no merit. The DA is liable to be dismissed and we do so.

3. We however, direct the respondents to review the case of his suspension in accordance with the provisions of the standing order/instruction in regard to suspension and take appropriate decision in accordance with law.

4. DA is disposed of as above.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

Ch
13.10.85
(N.V. Krishnan)
Acting Chairman

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